# GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

# LOK SABHA UNSTARRED QUESTION NO.2941 TO BE ANSWERED ON 12<sup>TH</sup> March, 2021

#### **OPENING OF AYUSH CENTRES**

#### 2941. SHRI SHYAM SINGH YADAV:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY(AYUSH) be pleased to state:

- (a) the details of AYUSH centres proposed to be opened at AYUSH Wellness Centres in the country, State/UT-wise including Uttar Pradesh along with a timeline of completion thereof; and
- (b) the details of medicines to be sought for treatment and provided under existing AYUSH system of medicines?

#### **ANSWER**

# THE MINISTER OF STATE (IC) OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND ADDITIONAL CHARGE OF MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI KIREN RIJIJU)

- (a): Central Government has approved 12,500 AYUSH Health and Wellness Centres, to be operationalized by Ministry of AYUSH through State/UT Governments including Uttar Pradesh under Centrally Sponsored Scheme of National AYUSH Mission (NAM) in a phased manner by the year 2023-24. It is envisaged to upgrade AYUSH Dispensaries and Sub-Health Centres identified by State/UT Governments as AYUSH Health and Wellness Centres for providing AYUSH based preventive, promotive, curative and rehabilitative care. The details of approved AYUSH Health and Wellness Centres (HWCs) are furnished as **Annexure.**
- (b): Under Centrally Sponsored Scheme of National AYUSH Mission (NAM), there is provision of financial assistance for Supply of Essential Drugs to AYUSH Hospitals and Dispensaries, colocated AYUSH facilities at PHCs, CHCs, DH and upto 50- Bedded Integrated AYUSH Hospitals. State/UT Governments are eligible for seeking grant-in-aid under this activity as per NAM guidelines.

### Annexure

# Details of approved AYUSH Health and Wellness Centres (HWCs)

| Sr.<br>No. | Name of the State/UT                                | No. of units approved in 2019-20 | No. of units approved in 2020-21 |
|------------|---|----------------------------------|----------------------------------|
| 1          | Andhra Pradesh                                      | 42                               | 68                               |
| 2          | A&N Island  | 0                                | 6                                |
| 3          | Bihar   | 0                                | 108                              |
| 4          | Chandigarh  | 5                                | 0                                |
| 5          | Goa   | 0                                | 9                                |
| 6          | Gujarat   | 190                              | 75                               |
| 7          | Haryana   | 142                              | 403                              |
| 8          | Himachal Pradesh                                    | 84                               | 56                               |
| 9          | Jammu & Kashmir                                     | 94                               | 100                              |
| 10         | Jharkhand   | 100                              | 0                                |
| 11         | Karnataka   | 100                              | 6                                |
| 12         | Kerala  | 40                               | 50                               |
| 13         | Maharashtra   | 294                              | 0                                |
| 14         | Manipur   | 1                                | 4                                |
| 15         | Mizoram   |                                  | 12                               |
| 16         | Madhya Pradesh                                      | 25                               | 337                              |
| 17         | Nagaland  | 2                                | 47                               |
| 18         | Puducherry  | 3                                | 0                                |
| 19         | Punjab  | 117                              | 35                               |
| 20         | Tamil Nadu  | 48                               | 92                               |
| 21         | West Bengal   | 20                               | 80                               |
| 22         | Arunachal Pradesh                                   | 1                                | 35                               |
| 23         | Sikkim  | 0                                | 18                               |
| 24         | Uttar Pradesh                                       | 324                              | 268                              |
| 25         | Rajasthan   |                                  | 500                              |
| 26         | Uttarakhand   |                                  | 70                               |
| 27         | Chhattisgarh  |                                  | 200                              |
| 28         | Lakshadweep   |                                  | 3                                |
| 29         | Assam   |                                  | 49                               |
| 30         | Tripura   |                                  | 38                               |
| 31         | Odisha  |                                  | 100                              |
| 32         | Meghalaya   |                                  | 35                               |
|            |   | 1632                             | 2804                             |
|            | Total units approved during 2019-<br>20 and 2020-21 |                                  | 4436                             |